HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 13869 / Checker

Bilaspur, dated 23 July, 2025

III-6-1/2001 (Part-III) N.D.P.S.

Copy of Government notification F. No. 3016/2155/XXI-B/C.G./2025, dated 23-07-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Special Judge under NDPS Act, 1985 at Sakti District- Janjgir-Champa is forwarded to:-

- 1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 20. The Principal District and Sessions Judge, **Janjgir-Champa** with reference your request letter no. 1071 dated 05-07-2025 for information & necessary action.
- 21. The Ist District and Additional Sessions Judge, Sakti District-Janjgir-Champa for information & necessary action.
- 22. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
- 23. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 24. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur for information.
- 27. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 28. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur for information.
- 29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Maneesh Kumar Tahkur)

Registrar General

GOVERNMENT OF CHHATTISGARH LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur, dated.

30/4 F.No. /2155/XXI-B/C.G./2025,- In exercise of the powers conferred by subsection (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 12652/Checker/III-6-1/2001(Pt.-III)(N.D.P.S.) Bilaspur, Dated 10-07-2025, hereby, makes the following order, to further amend this department's previous notification No. 399/1382/XXI-B/C.G./2023 dated 02-05-2024, relating to the entries mentioned in column (2), (3) and (4) corresponding to serial no. 10 of the Schedule, namely:-

Amendment

In the Schedule of the said Notification, for the entries mentioned in column (2), (3) and (4) of serial no. 10, the following entries shall be substituted, respectively, namely:-

S.No.	Name of the District	Name of the recommended Court for notifying as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"10	Civil District Janjgir- Champa	Shri Shailendra Chauhan, I Additional Sessions Judge, Janjgir-Champa	Civil District, Janjgir- Champa (Excluding Revenue District, Sakti)
		Shri Prashant Kumar Shivhare, I Additional Sessions Judge, Sakti	Revenue District, Sakti"

By order and in the name of the Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Nava Raipur, Dated /07/2025

En.No. /2155/XXI-B/C.G./2025

Copy to:

2 3 Juli 2025

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 12652/Checker/III-6-1/2001(Pt.-III)(N.D.P.S.) Bilaspur, Dated 10-07-2025,

Additional Chief Secretary, Government of Chhattisgarh, Home (Police) 2. Department, Mantralaya, Raipur,

Secretary, Government of India, Revenue Department, New Delhi, 3.

Principal District and Sessions Judge, Janjgir-Champa, 4.

Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, 5.

Mantralaya, Raipur for perusal of Hon'ble Law Minister,

Private Secretary to Principal Secretary Law for perusal of Principal Secretary 6. Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,

Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

(Bhupendra Kumar Vasnikar)

Additional Secretary Government of Chhattisgarh Law & Legislative Affairs Department